

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 162(ND)/2013  
CA NO.

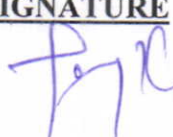

**CORAM:**

**PRESENT : SH. R.VARDARAJAN**  
Hon'ble Member (J)  
**SH.S.K.MOHAPATRA**  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016**

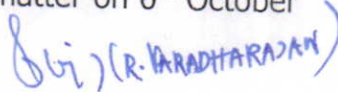
**NAME OF THE COMPANY:** M/s. Shri Pradeep Kenodia  
V/s  
M/s Precision Eletronics Pvt Ltd . & Ors .

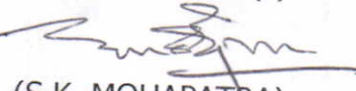
**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	Tariq Khan	Adv.	Petitioners 1-3	
2.	VIPUL KUMAR	Adv.	Respondant Nos. 2,3	

**ORDER**

Both the parties are present. It is reported on behalf of Respondent-2 and Respondent-3 that the matter is pending in the Punjab and Haryana High Court and the date fixed before the Hon'ble High court is on 29th September 2016. This matter has been transferred from Court No.2 to Principal bench. Call this matter on 6<sup>th</sup> October 2016.

  
(R. VARDHARAJAN)  
MEMBER (J)

  
(S.K. MOHAPATRA)  
MEMBER (T)

26<sup>th</sup> August, 2016  
A.K. Arora